

# **HIGH COURT OF HIMACHAL PRADESH, SHIMLA-1**

## **(2<sup>nd</sup> List – PEON etc. - Contract)**

### **FINAL RESULT (Category/Merit Wise) & ALLOCATION OF CIVIL AND SESSIONS DIVISIONS**

**for the Post(s) of Peon/ Orderly/ Chowkidar/ Safai Karamchari/ Chowkidar-cum-Safai Karamchari (Class-IV) (on Contract Basis) on the Establishment of District Judiciary.**

(in response to Advt. No. HHC/Admn.3 (55)/2017- dated 14.09.2022 & Subsequent Addendum dated 12.10.2022)

#### **NOTE(S):-**

1. Result against 01 Contractual post (vacant due to of Non-joining of 01-EWS candidate at Kangra Division) is declared along with the allocation of Civil & Sessions Division(s), solely on the basis of the Merit & thereafter availability of posts.
2. Appointment Letter(s) will be issued by District & Sessions Judge Kangra at Dharamshala.

<b>Sr. No.</b>	<b>Roll No.</b>	<b>Name of the Candidate</b>	<b>Father's Name</b>	<b>Category</b>	<b>Division(s) allocated</b> {Firstly on the basis of Merit & thereafter availability of Post(s)}	<b>Total Marks</b>  (Max. Marks=100)
1	<b>515537</b>	AMIT VERMA	DAULAT RAM	EWS	<b>KANGRA</b>	<b>80.71</b>

**-Sd-  
Registrar (Recruitment)  
High Court of HP, Shimla-1.  
Dated: 26.02.2024**

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